

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**OA-749/2019**

**New Delhi, this the 25<sup>th</sup> day of March, 2019**

**Hon'ble Sh. A.K. Bishnoi, Member(A)**

Gurmeet Singh Baihar, aged – 70 years,  
Assistant Engineer, (retd), Group ‘B’,  
R/o H.No. A 4, 1<sup>st</sup> Floor,  
Panchsheel Vihar, Khirkee Extn.  
Malviya Nagr, New Delhi-110017. .... **Applicant**

(through Sh. Om Prakash)

**Versus**

Union of India and Others through

1. The Secretary,  
MoUD, Nirman Bhawan,  
New Delhi-110011.
  
2. The Director General, CPWD,  
Nirman Bhawan,  
New Delhi-110011.
  
3. The Superintending engineer (civil),  
Delhi Central Circle-VI, CPWD, East Block-I,  
R K Puram, New Delhi-110066.
  
4. The Executive Engineer ‘M’ Division, CPWD,  
East Block-IV, R K Puram,  
New Delhi-110066. .... **Respondents**

**ORDER (ORAL)**

When this matter came up for hearing, learned counsel for the applicant seeks leave of this Tribunal to withdraw the OA with the liberty to file a better OA.

2. The OA is accordingly dismissed as withdrawn with liberty as aforesaid. No costs.

**(A.K. Bishnoi)**  
**Member (A)**

/ns/